

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)**

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

*VERSUS*

LAKPA SHERPA AND OTHERS

RESPONDENTS

**Date: 08.04.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents None present.

**ORDER**

The Registry reports that the requisites have not been filed as such Notice could not be re-issued.

Re-issue Notice as before, on the requisites being filed.

List on 30-04-2024.

**Judge**  
08.04.2024